

**HIGH COURT OF MEGHALAYA,
AT SHILLONG.**

NOTIFICATION

HCM.II/40/2021-Estt./4

Dated the 8th April, 2021.

In pursuance of the Full Court's Resolution dated 6th April, 2021 and in supersession of this Registry's notification No. HCM.II/03/2013/4864 dated 15th July, 2013, the District Selection and Promotion Committees for the Subordinate Courts are hereby constituted as follows:

Chairperson	-	District & Sessions Judge of the district
Member -Secretary	-	Chief Judicial Magistrate of the district
Member	-	One prominent citizen from within the district to be nominated by other members of the Committee, subject to the approval of the High Court.

The District Selection and Promotion Committees shall take up the matter of recruitment and promotion with regard to the ministerial posts of their respective districts by following the Meghalaya District Court(Ministerial) Services Rules, 2020 which was notified on 17th March, 2020 along with the Guidelines for Recruitment of Staff both Ministerial and non- Ministerial in different Grades in the Subordinate District Judiciary.

By Order

REGISTRAR GENERAL

Dated, Shillong, the 8th April, 2021

Memo HCM.II/40/2021-Estt./4-A
Copy to:-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & secretary to the Government of Meghalaya, Law Department for kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.

7. All District & Sessions Judges for kind information and necessary action.
8. The Joint Registrar(Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya for kind information.
9. All Chief Judicial Magistrates for kind information and necessary action.
- ✓ 10. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
11. Office File.

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8/4/21



REGISTRAR GENERAL